IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERAB AD BENCH : HYDERAB AD.

C.P. No.91 of 1999

in

OA. No.1124 of 1997

Between:

Dated: 10.9.99

K.R.Shivaraj

. Applicant

And

- 1. N.K.Sinha,
  General Manager,
  South Central Railway,
  Rail Nilayam,
  Secunderabad.
- 2. S.P.Chowdery, Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad.
- 3. Sri M.Mahendran Manager (Printing & Stationery), South Central Railway, Secunderabad.

Respondents

Counsel for the Applicant

: Mr.G.Ramachandra Rao

Counsel for the Respondents

: Mr.V.Bhimanna

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## CORAM:

THE HON'BLE MR.R.RANGARAJAN : MEMBER (A)
THE HON'BLE MR. B.S.JAI PARAMESWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Mr.G.Ramachandra-Rao, for the applicant and Mr.V.Bhimanna for the respondents.

When the CP was taken up for hearing, the learned counsel County and the applicant is called for selection at 10.00 hrs on 1.10.99. The applicant if so advised may attend the selection. If he attends the selection the results of the selection should be finalised on or before 25.10.99.

With the above direction the CP is closed.

Section Officer

Srr